

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

**ITEM NO.05
IA (IBC) NO.50/GB/2022
in CP (IB) NO.18/GB/2021**

Coram:

Hon'ble Shri Deep Chandra Joshi, Member (J): Hearing through
Hon'ble Shri Prasanta Kumar Mohanty, Member (T): Video Conference

**ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.12.2022**

In the matter of:

Dyna Roof Pvt. Ltd. and Two others
Versus
Kamal Kumar Harlalka and Four others

Section: Under Section 60 (5) of IBC, 2016

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1.	MR. NIRMAL GOENKA	Advocate	RP	Present in Video
2.	MR. P. GAGGAR	RP	In person	Conference
2.	NONE	-	Applicants	
3.	NONE	-	Respondents	

ORDER

Date of Order: 02.12.2022

The matter is taken up for hearing through Video Conferencing. Heard the learned Counsel appearing on behalf of the RP and the RP present in person. The learned Counsel appearing on behalf of the RP submits that the matter is still pending before the Hon'ble High Court. Considering the position being so, the matter is adjourned.

2. The learned Counsel for the RP is directed to file a copy of the Order, if any, passed by the Hon'ble High Court with copy to other side. No one is appearing today either from the side of the Applicants or from the side of the Respondents.

3. **List the matter on 09.12.2022.**

Sd/-

**(Prasanta Kumar Mohanty)
Member (Technical) &
Adjudicating Authority**

/D-02.12.2022/

Sd/-

**(Deep Chandra Joshi)
Member (Judicial) &
Adjudicating Authority**